(ख) क्या यह भी सच है कि परियोजना के अंतर्गत आंशिक मुआवजा और पुनर्वास हेतु 82280 हेक्टेयर भूमि दी जाएगी: और

25

(ग) यदि हां, तो सरकार कब तक रादू परियोजना को स्वीकृति देने का विचार रखती है; यदि नहीं, तो इसके क्या कारण है?

जल संसाधन मंत्री (श्री जनेरवर मिश्र): (क) केन्द्रीय जल आयोग में राष्ट्र सिंचाई परियोजना का परियोजना प्रस्ताव प्राप्त नहीं हुआ है। तथापि, राड् जलाशय परियोजना का प्रस्ताव केन्द्रीय जल आयोग में 9/89 में प्राप्त हुआ था। जांच के बाद परियोजना रिपोर्ट केन्द्रीय जल आयोग की टिप्पणियों की अनुपालना के लिए राज्य सरकार को 1990 में वापस भेज दी गई थी।

- (ख) सूचना एकत्र की जा रही है तथा सदन के पटल पर रख दी जाएगी।
- (ग) सिंचाई राज्य का विषय है। सिंचाई परियोजनाओं को आयोजना, अनुदान एवं कार्यान्वयन राज्य सरकारें अपने स्वयं संसाधनों से करती हैं। तथापि, परियोजना की स्वीकृति राज्य सरकार की प्राथमिकता पर निर्भर करती

Allocation to Punjab from Central Road Fund

3029. SHRI IQBAL SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the amount allocated to the State of Punjab from the Central Road Fund during the years 1993-94, 1994-95 and 1995-96;
- (b) whether any amount is proposed to be sanctioned for the State for the year 1996-97;
 - (c) if so, the details thereof; and
- (d) the steps being taken by Government in this regard?

THE MINISTER OF **SURFACE** TRANSPORT (SHRIT.G. VENKATRAMAN): (a) The amount allocated to Punjab, from the Central Road Fund during 1993-94, 1994-95 and 1995-% is given below:-

(Rs. in lakhs)

Year	Amount
1993-94	60.00
1994-95	259.00
1995-96	213.00

(b) to (d) The amount for the year 1996-97 will be released, after the Demands for Grants are passed by the Parliament.

Violation of the Jute Packaging Material Act by Fertilizer Industry

3030. SHRIMATI CHANDRA KALA PANDEY: SHRI DIPANKAR MUKHERJEE:

Will the Minister of TEXTILES be pleased to state:

- (a) whether as per the Jute Packaging Material Use in Packing Commodities Act it is mandatory for the Fertilizer Industry to pack entire urea production in jute bags;
- (b) whether it also stipulates packaging of 65% of the production by cement industry;
- (c) whether Government are aware that this Act is being violated and packaging is being done in synthetic bags; and
- (d) if so, the details of action taken so far by Government against violators during last three years?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b) No, Sir.

(c) and (d) Cement industry and the Urea producing units have violated the provisions of the Act. Under Section 6, 7 and 8 of the Act, the Office of the Jute Commissioner has from time to time, carried out inspections of books and records in 10 cement and 3 Fertilizer units, called for information with particular reference to details of utilisation of jute bags by units and issued 11 show cause notices to some of them for continuing violation.

Delay in issuing the licences for amateur **Radio Telegraph Station**

3031. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAMACHANDRA JICHKAR:

the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the issuance of Amateur Radio Telegraph Station Licences is being delayed because of the Police Enquiry Report not coming in time;